CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMBER-	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/34/2016	
NAME OF THE PETITIONER(S)	: Sunil Shastri and 16 Others	
NAME OF THE RESPONDENT(S)	: Innvol Medical India Ltd and 7 others	
UNDER SECTION	: 397/398 of companies act 1956	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
SUNIL SHASTRILORS	FOR RADXVMER JHABAKH RAVI RASALOPOREN	lumi
PETITIONERS		
SHARTHI PRIYA. [FOR KING & PARTRIDAE)	worsen for R4 R f7	B. shaldwi Pliy
ILOR KING & PAKIKIDAL)		

<u>ORDER</u>

Counsel for petitioner present. Counsel for R4 & R7 present. Both the counsel prayed time for making submissions in relation to the outcome of the talks for settlement between the parties by way of a compromise. Time extended at their request. Put up on 23.11.2017 at 10.30 A.M.

- 3d -K Anantha Padmanabha Swamy Member (Judicial)

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